

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3060
ANSWERED ON:12.12.2012
DEMAND FOR LAND BY MP GOVERNMENT
Scindia Smt. Yashodhara Raje

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Madhya Pradesh Government has requested Government of India to transfer additional land near State hanger and workshop;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) the present status of the proposal for transfer of Panna airstrip in Madhya Pradesh to the State Government;
- (d) the time by which the transfer of this airstrip is likely to be effected, and;
- (e) the steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a): Yes, Madam.

(b): AAI has provided 5.87 acres of land to the State Government at Bhopal Airport for VIP complex, VIP aircraft parking, dignitary reception area etc. State Government has requested for allotment of additional land measuring approx. 4.23 acres for parking of Govt. helicopters/aircrafts. This request of the State Government is being processed for allotment.

(c), (d) & (e): The matter is under consideration in AAI/Ministry.